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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be Laid on the Table of the House.

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Culture Fund, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Culture Fund, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5037/15/11)

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Prefab Limited and the Ministry of Housing and Urban Poverty Alleviation for the year 2011-2012.

(Placed in Library, See No. LT 5038/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Yuva Kendra Sangathan, Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Yuva Kendra Sangathan, Delhi, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5039/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I beg to lay on the Table a copy of the Notification No. G.S.R. 579(E)/Ess.Com./sugarcane (Hindi and English versions) published in Gazette of India dated the 28th July, 2011, notifying the Factory-wise Fair and Remunerative Price of Sugarcane for the sugar Session 2010-11 issued under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 5040/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 389 of the New Delhi Municipal Council Act, 1994:-

(i) The New Delhi Municipal Council (Classification of Cinema Theatres) Bye-Laws, 2011 published in Notification No. F. No. 4/15/2006/UD/4409 in Delhi Gazette dated the 5th May, 2011.

(ii) The New Delhi Municipal Council (Determination of Annual Rent) Bye-Laws, 2009 published in Notification No. F.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (1) above.

(Placed in Library, See No. LT 5041/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Sir, I beg to lay on the Table:-

- (1) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Andhra Pradesh State Agro Industries Corporation Limited for the year 2009-2010 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5042/15/11)

- (2) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Himachal Pradesh State Agro Industries Corporation Limited for the year 2009-2010 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5043/15/11)

- (3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Maharashtra State Agro Industries Corporation Limited for the year 2009-2010 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5044/15/11)

- (4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Madhya Pradesh State Agro Industries Corporation Limited for the years 2008-2009 and 2009-2010 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 5045/15/11)

- (5) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Assam State Agro Industries Corporation Limited for the years 2004-2005 to 2006-2007 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 5046/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Broadcast Engineering Consultants India Limited and the Ministry of Information and Broadcasting for the year 2011-2012.

(Placed in Library, See No. LT 5047/15/11)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): उपाध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) नेशनल मीट एंड पॉल्ट्री प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) नेशनल मीट एंड पॉल्ट्री प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 5048/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): Sir, I beg to lay on the Table:-

(1) A copy of the Committee of Parliament on Official Language Report (Part 9) (Hindi and English versions) for the year 2011, under sub-section (3) of Section 4 of the Official Languages Act, 1963.

(Placed in Library, See No. LT 5049/15/11)

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2009-2010, together with Audit Report thereon.

(Placed in Library, See No. LT 5050/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2008-2009 under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993.

(ii) A copy of the Memorandum of Action Taken (Hindi and English versions) on the Annual Report of the National Human Rights Commission, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT 5051/15/11)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 155 of the Sashastra Seema Bal Act, 2007:-

(i) The Sashastra Seema Bal Group 'B' Combatised (Non-Gazetted) Pioneer Cadre, posts Recruitment Rules, 2011 published in Notification No. G.S.R. 565(E) in Gazette of India dated the 25th July, 2011.

(ii) The Sashastra Seema Bal Combatised, Ministerial and Stenographers (Non-Gazetted) Group 'B' and 'C' Posts Recruitment Rules, 2011 published in Notification No. G.S.R. 441(E) in Gazette of India dated the 8th June, 2011.

(iii) The Sashastra Seema Bal (Printing Press) Service, Group 'C' Posts Recruitment Rules, 2010 published in Notification No. G.S.R. 1033(E) in Gazette of India dated the 31st December, 2010, together with a corrigendum thereto published in Notification No. G.S.R. 201(E) dated 9th March, 2011.

(iv) The Ministry of Home Affairs, Sashastra Seema Bal Combatised Tradesmen Cadre Group 'C' Posts Recruitment Rules, 2011 published in Notification No. G.S.R. 100(E) in Gazette of India dated the 18th February, 2011.

(v) The Sashastra Seema Bal (Combatised) Pioneer Cadre Group 'C' Posts Recruitment Rules, 2011 published in Notification No. G.S.R. 521(E) in Gazette of India dated the 8th July, 2011.

(5) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (iii) and (iv) of (4) above.

(Placed in Library, See No. LT 5052/15/11)

(6) A copy of the Border Security Force (Combatised Ministerial Cadre), Group 'A', Group 'B' and Group 'C' Posts, Recruitment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 57 in Gazette of India dated the 5th February, 2011 under sub-section (3) of Section 141 of the Border Security Force Act, 1968.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 5053/15/11)

(8) A copy of the Indo-Tibetan Border Police Force, Private Secretary, Section Officer and Assistant, Group 'B' posts Recruitment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 255(E) in Gazette of India dated the 25th March, 2011 under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Act, 1992.

(Placed in Library, See No. LT 5054/15/11)

(9) A copy Central Reserve Police Force Group "C" (General Duty/Technical/Tradesmen) Cadre Recruitment (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 356(E) in Gazette of India dated the 2nd May, 2011 under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

(Placed in Library, See No. LT 5055/15/11)

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